GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 1068

TO BE ANSWERED ON NOVEMBER 27, 2019

CRITERIA FOR SMART CITIES MISSION

NO. 1068. SHRI C.M. RAMESH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the criteria of selecting cities under Smart Cities Mission (SCM), the details thereof; and

(b) the total number of smart cities in the country and how many new cities have been identified in different States and included under the Mission during the last three years, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) A total number of 100 cities have been selected to be developed as Smart Cities in the country distributed among the States and Union Territories (UTs) on the basis of an equitable criteria giving equal weightage (50:50) to urban population of the States/UTs and the number of statutory towns in the States/UTs. The details of selection criteria are available in the Mission Statement and Guidelines, published in June 2015 available at the following web link :-
http://smartcities.gov.in/upload/uploadfiles/files/SmartCityGuidelines(1).pdf

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(b) Government of India launched Smart Cities Mission (SCM) on 25th June, 2015 for developing 100 cities as Smart Cities over a period of five years from their respective dates of selection. These Cities were selected in following rounds:

Round	No. of Cities selected	Month, Year
1st	20	January, 2016
Fast Track	13	May, 2016
2nd	27	September, 2016
3rd	30	June, 2017
4th	10	9 cities in January, 2018 & 1 city in June, 2018

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